

COURT - II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 46 of 2011

Dated: 29th April, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Punjab State Power Plantation Co. Ltd. ... Appellant (s)

Versus

**Punjab State Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. Anand K Ganesan
Ms. Sneha Venkataramani

Counsel for the Respondent(s) Mr. Rohit Singh

ORDER

Mr. Rohit Singh appearing on behalf of Learned Counsel for the State Commission is filing vakalatnama today. He also undertakes to file reply on or before 30.05.2011.

Post the matter for **hearing on 05.07.2011.** In the meantime, the appellant is at liberty file rejoinder, if any..

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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